

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI : THE 22nd Sept, 1995

NOTIFICATION
(INCOME TAX)

S.O. (E) In exercise of the powers conferred by clause (11) of sub-section (1) of section 80L of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the 7 years 13.5% (Taxable) Secured Redeemable Non-convertible POWERGRID Bonds (IYI-Issue) bearing Distinctive Numbers from C-1000001 to C-1165000 of Rs.1000/- each aggregating for an amount of Rupees sixteen crores only issued by Power Grid Corporation of India Limited for the purpose of the said clause.

Notification No. 9866

(F.No.178/28/95-ITA-I)

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(H. K. CHOUDHARY)
UNDER SECRETARY TO THE GOVT. OF INDIA

To

The Manager,
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